

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

SUPPLEMENTARY CAUSE LIST

DATED 29.11.2019 (FRIDAY)

COURT - III

10: 30 AM

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1380 of 2019 (With Defects)	Amit Katyal Vs. Meera Ahuja & Anr.	Bina Gupta	

By Order

**-sd/-
Registrar**

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